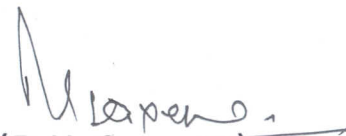


F. No. 02-07/GA/2011-FSSAI  
Food Safety & Standards Authority of India  
(A Statutory Regulatory Authority of Govt. of India)  
Ministry of Health & Family Welfare  
FDA Bhawan, Kotla Road,  
New Delhi

## CORRIGENDUM

Subject:- Hiring of accommodation at Chandigarh, Lucknow,  
Chennai and Kolkata.

The last date for receipt of bids in FSSAI in response to four Tender Notices issued for hiring of accommodation at Chandigarh, Lucknow, Chennai and Kolkata has been changed from 30<sup>th</sup> January, 2012 to 6<sup>th</sup> February, 2012.

  
(R.K. Saxena)  
Dy. Director (GA)